

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

DISTRICT JUDGES – Transfers and Postings of District and Sessions Judges – **ORDERS - ISSUED.**

ROC.NO.524/2020-B.SPL.

NOTIFICATION NO.94–B.SPL.

DATED:07.02.2020.

The High Court pass the following Transfer and Posting orders:

1) Smt. P.Lakshmi Saradha, XV Addl. District and Sessions Judge – cum – XV Additional Metropolitan Sessions Judge – cum – II Additional Family Court, Miyapur at Kukatpally, Rangareddy District is transferred and posted as Judge, Family Court –cum- Additional Chief Judge, City Civil Court, Hyderabad VICE Sri D.Rajesh Babu, transferred.

2) Sri D.Rajesh Babu, Judge, Family Court –cum- Additional Chief Judge , City Civil Court, Hyderabad is transferred and posted as XV Addl. District and Sessions Judge – cum – XV Additional Metropolitan Sessions Judge – cum – II Additional Family Court, Miyapur at Kukatpally, Rangareddy District VICE Smt. P.Lakshmi Saradha, transferred.

- i) Smt. P.Lakshmi Saradha, shall immediately handover charge of her post to the VI Addl. District and Sessions Judge (Fast Track Court), Kukatpally, Rangareddy District and proceed to take charge of her new post from Judge, Additional Family Court – Cum- Additional Chief Judge, City Civil Court, Hyderabad.
- ii) Sri D.Rajesh Babu, shall immediately handover charge of his post to the Judge, Additional Family Court – Cum- Additional Chief Judge, City Civil Court, Hyderabad, and proceed to take charge of his new post from VI Addl. District and Sessions Judge (Fast Track Court), Kukatpally, Rangareddy District.
- iii) The VI Addl. District and Sessions Judge (Fast Track Court), Kukatpally, Rangareddy District, will be in full additional charge of the post of XV Addl. District and Sessions Judge – cum – XV Additional Metropolitan Sessions Judge – cum – II Additional Family Court, Miyapur at Kukatpally, Rangareddy District, till the substitute posted takes charge.

- iv) The Judge, Additional Family Court – Cum- Additional Chief Judge, City Civil Court, Hyderabad will be in full additional charge of the post of Judge, Family Court –cum- Additional Chief Judge, City Civil Court, Hyderabad, till the substitute posted takes charge.

NOTE: The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**
07.02.

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Chief Judge, City Civil Court, Hyderabad.
8. The Prl. District and Sessions Judge, Rangareddy at L.B.Nagar.
9. The XV Addl. District and Sessions Judge – cum – XV Additional Metropolitan Sessions Judge – cum – II Additional Family Court, Miyapur at Kukatpally, Rangareddy District.
10. The VI Addl. District and Sessions Judge (Fast Track Court), Kukatpally, Rangareddy District,
11. The Judge, Family Court –cum- Additional Chief Judge , City Civil Court, Hyderabad
12. The Judge, Additional Family Court – Cum Additional Chief Judge, City Civil Court, Hyderabad
13. The District Treasury Officer, Rangareddy at L.B.Nagar.
14. The Pay and Accounts Officer, Hyderabad.
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana.